

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1139 OF 2019

IN

DFR NO. 2152 OF 2019

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Maithon Power Limited

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s)

: Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini
Mr. Suhael Buttan
Ms. Lasya Padimi

Counsel for the Respondent(s)

: Mr. Aniket Prasoon
Mr. Pratik Das for R-4

ORDER

Learned counsel for the Respondent No. 4 submits that they have no objections to allow delay application. Objections of other appearance/reply of Respondents, if any, shall be filed by the next date of hearing.

List the matter on **21.10.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj